

HIGH COURT OF TRIPURA
AGARTALA

NOTIFICATION

Dated, Agartala, the 17th May, 2022

In the public interest, the Hon'ble High Court has been pleased to make transfer and posting order in respect of the following Officers of Tripura Judicial Service:

No.F.13(1)(a)-HC/2022/12079: **Shri Divya Prakash Mishra**, a Grade-II Officer of Tripura Judicial Service, now posted as Civil Judge (Jr. Div.)-cum-Judicial Magistrate First Class, Sonamura, Sepahijala District is hereby transferred and posted *in the same station* as **District Secretary, District Legal Services Authority, Sepahijala District, Sonamura** *in the existing vacancy*.

Shri Mishra is directed to join his new assignment immediately.

No.F.13(1)(a)-HC/2022/12080: **Shri Kaushik Bhattacharjee**, newly appointed Grade-III Officer of Tripura Judicial Service is hereby posted as **Civil Judge (Jr. Div.)-cum-Judicial Magistrate, First Class, Sonamura, Sepahijala District** *vice Shri Divya Prakash Mishra transferred*.

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to vest the powers of the Judicial Magistrate First Class to Shri Kaushik Bhattacharjee to exercise such powers in Sepahijala District with effect from the date of his taking over charge as such.

Shri Bhattacharjee is directed to join his new assignment immediately.

By order,

(D. M. Jamatia)
Registrar General

No.F.13(1)(a)-HC/2022/12081-132

Dated, Agartala, the 17th May, 2022

Copy to:-

01. The Principal Secretary to His Lordship Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to His Lordship Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to His Lordship Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
04. The Secretary to His Lordship Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;

05. The Secretary to His Lordship Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
06. The LR & Secretary, Law Department, Government of Tripura, Agartala for information and necessary action.
07. **The District & Sessions Judge**, Dhalai District, Ambassa/ North Tripura District, Dharmanagar/ Sepahijala District, Sonamura/ West Tripura District, Agartala/ Gomati District, Udaipur/ South Tripura District, Belonia/ Khowai District, Khowai / Unakoti District, Kailashahar for information and necessary action;
08. The Judge, Family Court, Khowai, Khowai District/ Agartala, West Tripura District/ Kailashahar, Unakoti District/ Sonamura, Sepahijala District/ Ambassa, Dhalai District/ Dharmanagar, North Tripura District/ Belonia, South Tripura District/ Udaipur, Gomati District;
09. The Director, Tripura Judicial Academy, Agartala;
10. The Registrar (Vigilance), High Court of Tripura, Agartala;
11. The Registrar (Judicial), High Court of Tripura, Agartala;
12. The Member Secretary, Tripura State Legal Services Authority, Agartala;
13. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala;
14. The Registrar (Admn. P & M), High Court of Tripura, Agartala;
15. The Joint Registrar, High Court of Tripura, Agartala;
16. All Deputy Registrar (s), High Court of Tripura, Agartala;
17. **The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)**, Gomati District, Udaipur/ Khowai District, Khowai/ West Tripura District, Agartala/ South Tripura District, Belonia/ **Sepahijala District, Sonamura**/ North Tripura District, Dharmanagar/ Unakoti District, Kailashahar/ Dhalai District, Ambassa;
18. **Shri Divya Prakash Mishra**, Civil Judge (Jr. Div.)-cum-Judicial Magistrate First Class, Sonamura, Sepahijala District for information and strict compliance;
19. **Shri Kaushik Bhattacharjee**, newly appointed Grade-III Officer of Tripura Judicial Service for information and strict compliance;
20. The Treasury Officer, Treasury No. I & II, Agartala, West Tripura District;
21. The Treasury Officer, Sonamura, Sepahijala Revenue District;
22. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette;
23. The System Analyst, High Court of Tripura, Agartala for uploading the same in official Website of the High Court. He is also directed to *update* the profile of the concerned Officers in the official website of the High Court of Tripura;
24. The Superintendent (Establishment/Accounts Section), High Court of Tripura, Agartala;
25. Personal file of the Officers concerned;
26. ORDER FILE.

Registrar General